



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 26.08.2025, 27.08.2025 & 02.09.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1577 of 2024 Part Heard	Akshat Gupta Vs. Union Bank of India & Anr.	26.08.2025	10.09.2025
2.	Comp. App. (AT) (Ins) No. 2341 of 2024 (With Defects) Part Heard	Achal Kumar Jindal (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	26.08.2025	09.09.2025
3.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board With	26.08.2025	16.09.2025

4.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	26.08.2025	16.09.2025
5.	Comp. App. (AT) (Ins) No. 794 of 2025 & I.A. No. 3051 of 2025 Part Heard	Employees Provident Fund Organisation Vs. Subhlaxmi Investment Advisory Pvt. Ltd & Anr.	27.08.2025	16.09.2025
6.	Comp. App. (AT) (Ins) No. 630 of 2024 Part Heard	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	27.08.2025	17.09.2025
7.	Comp. App. (AT) (Ins) No. 587 of 2025 Part Heard	Intec Capital Ltd. Vs. Rakesh Phull Resolution professional Shivam Continental Pvt. Ltd.	27.08.2025	18.09.2025
8.	Comp. App. (AT) (Ins) No. 1015 of 2025 (With Defects) Part Heard	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. With	27.08.2025	18.09.2025
9.	Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	27.08.2025	18.09.2025

10.	Comp. App. (AT) (Ins) No. 813 of 2025 & I.A. No. 3870 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	27.08.2025	18.09.2025
11.	Comp. App. (AT) (Ins) No. 815 of 2025 & I.A. No. 3869 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd. With	27.08.2025	18.09.2025
12.	Comp. App. (AT) (Ins) No. 816 of 2025 & I.A. No. 3868, 3872 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd.	27.08.2025	18.09.2025
13.	Comp. App. (AT) (Ins) No. 13 of 2025 Part Heard	Rajkumar Jhavar & Anr. Vs. Arun Kapoor & Ors.	02.09.2025	10.09.2025
14.	Comp. App. (AT) (Ins) No. 44 of 2025 (With Defects) Part Heard	Vishal Arora Suspended Director of Solapur Tollways Private Ltd. Vs. Union Bank of India & Ors.	02.09.2025	15.09.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar